

NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
 BENGALURU BENCH, BENGALURU, HELD ON 20.10.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
 2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

| C.P. No. or C.A. No. | T.P. No. | Purpose | Section | Name of the Parties M/s. / Mr. |
|--------------------------|----------|---|-----------------|--|
| CP(IB)No. 98/BB/ 2017 | - | For compliance of office objections raised by registry | Rule-6 of IB | Husqvarna AB(Publ) Vs Allianz Mechanisation India Pvt. Ltd. |

| SL. NO. | NAME (IN CAPITAL) & PHONE NUMBER | REPRESENTATION TO WHOM | SIGNATURE |
|------------|-------------------------------------|------------------------|---|
| | ABHAY 7829736067 | PETITIONER |  |

ORDER

Counsel for Petitioner is present. Already he has filed memo in the registry about service of demand notice on the Respondent Company. He requested time to comply remaining objections. List it on 03/11/2017.


Member (T)


Member (J)